

High Court of Jammu and Kashmir at Jammu.

No: 658

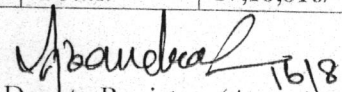
Order

Dated: 20/08/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts under Major Head 2014-Adm. Of Justice, Sub Head 0495-High Court, detail head "079-Stipend and Scholarship" to the extent amount shown against each for the current financial year 2018-19 for releasing salary of the manpower engaged for e-Court project:

S.No	Name of the wing/Court	S.S.O @ 27225/-	S.O @ 16789/-	S.A. @ 10285/-	Months.	Amount ( In Rs.)
1.	High Court wing, Sgr.	1	1	2	September	64,584/-
2.	High Court wing, Jammu	1	1	2	September.	64,584/-
3.	Pr. D&S Judge, Srinagar.	----	1	2	Aug. & Sept.	74,718/-
4.	Pr. D&S Judge, Jammu.	---	1	2	Aug. & Sept.	74,718/-
5.	Pr. D&S Judge, Budgam.	----	1	2	Aug. & Sept.	74,718/-
6.	Pr. D&S Judge, Pulwama.	----	1	2	Aug. & Sept.	74,718/-
7.	Pr. D&S Judge, Kulgam.	---	1	2	Aug. & Sept.	74,718/-
8.	Pr. D&S Judge, Anantnag.	---	1	2	Aug. & Sept.	74,718/-
9.	Pr. D&S Judge, Bandipora.	---	1	2	Aug. & Sept.	74,718/-
10.	Pr. D&S Judge, Baramulla	---	1	2	Aug. & Sept.	74,718/-
11.	Pr. D&S Judge, Kupwara.	---	1	2	Aug. & Sept.	74,718/-
12.	Pr. D&S Judge, Kargil	---	1	2	Aug. & Sept.	74,718/-
13.	Pr. D&S Judge, Leh	---	1	2	Aug. & Sept.	74,718/-
14.	Pr. D&S Judge, Kathua.	---	1	2	Aug. & Sept.	74,718/-
15.	Pr. D&S Judge, Reasi.	---	1	2	Aug. & Sept.	74,718/-
16.	Pr. D&S Judge, Ramban	---	1	2	Aug. & Sept.	74,718/-
17.	Pr. D&S Judge, Kishtwar	---	1	2	Aug. & Sept.	74,718/-
18.	Pr. D&S Judge, Poonch	---	---	2	Aug. & Sept.	41,140/-
19.	Pr. D&S Judge, Rajouri	---	1	2	Aug. & Sept.	74,718/-
20.	Pr. D&S Judge, Bhaderwah.	---	1	1	Aug. & Sept.	54,148/-
21.	Pr. D&S Judge, Udhampur.	---	1	2	Aug. & Sept.	74,718/-
22.	Pr. D&S Judge, Samba	---	1	2	Aug. & Sept.	74,718/-
23.	Pr. D&S Judge, Ganderbal	---	1	2	Aug. & Sept.	74,718/-
24.	Pr. D&S Judge, Shopian	---	1	2	Aug. & Sept.	74,718/-
					<b>Total:-</b>	<b>17,18,816/-</b>

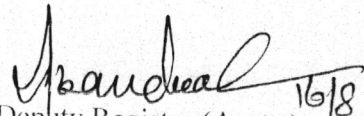
By Order.

  
Deputy Registrar (Accts)

No: 34270-317/A-C Dated: 20/08/2018

Copy to the:-

- 1-2 Registrar Judicial, High Court Wing, Jammu/Srinagar.
- 3-24 Pr. D&S Judge, Srinagar./Jammu/Budgam/Pulwama/Kulgam/Anantnag/  
Bandipora/Baramulla/Kupwara/Kargil/Leh /Kathua/Reasi/Ramban/Kishtwar/  
Poonch/Rajouri/Bhaderwah/Udhampur/Samba/Ganderbal/Shopian.
25. Treasury Officer, Saddar Treasury, Srinagar.
26. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 27-46 Treasury Officer, Budgam/Pulwama/Kulgam/Anantnag/Bandipora/Baramulla/  
Kupwara/Kargil/Leh/Kathua/Reasi/Ramban/Kishtwar/Poonch/Rajouri/  
Bhaderwah/Udhampur/Samba/Ganderbal/Shopian.  
..... for information and necessary action.
47. Order Book.

  
Deputy Registrar (Accts)